

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.427**  
**Appeal No. 975/252/ND/2018**

**IN THE MATTER OF:**

Pr. Commissioner of Income Tax-6	...	Appellant
Versus		
ROC (M/s New Edge Shares & Securities Pvt Ltd & Anr)	...	Respondent

**Under Section 252**

**Order delivered on 02.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the Respondent :  
For the RoC : Adv. Aakash Sharma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

No representation on behalf of the Appellant. List the matter on **06.08.2024**.

**Sd/-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**